

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 88 OF 2017

Dated : 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Global Energy Pvt. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Kunal Kaul for Tata Power

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing
on **13.11.2019.**

**(S. D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**